

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-OCW-54/2020.

Jagdish Chowgule Applicant.

Vs

Government of Goa and ors. Respondents.

Shri N. Takkekar, Advocate for the applicant.

Shri H. D. Naik, Advocate for the respondent no.5.

Shri M. Salkar, Govt. Advocate for the respondent nos.1 and 2.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 6th October, 2020.

PC.

Applicant's counsel is not sure whether all the respondents are served with the notice. He wants to verify. Post the matter on 13.10.2020.

DAMA SESHADRI NAIDU, J.

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